Filling up of vacancies of Stenographers Grade II in Office of E.P.F. Organsation

1821. SHRIMATI SATYA BAHIN: Will the Minister of LABOUR be pleas ed to state:

- (a) whether it is a fact that many posts of Stenographers Grade II are lying vacant in the Central Office of the Employees Provident Fund Organisation;
- (b) whether it is also a fact that the posts reserved for Scheduled Castes/ Scheduled Tribes were filled by promoting the general quota candidats in violation of Government instructions in this regard; and
- (c) if so, what action Government propose to take to fill up the vacant posts of Stenographers Grade II by promoting the Scheduled Castes/Scheduled Tribes candidates and what action Govrnment propose to take against the authorities responsible therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir. Two posts of Stenographer (Grade-II) which fell vacant recently are in the process of being filled.

- (b) No, Sir.
- (c) Does not arise.

Leakage of papers of head clerks/UDCs examination

1822. SHRIMATI SATYA BAHIN: Will the Minister of LABOUR be plelased to state:

- (a) whether it is a fact that leakage of question pa pars of the examination of Head Clerks and UDCs. conducted by the Emplopees' Provident Fund Organisation was reported to the Central Provident Fund Commissioner;
- (b) whether it is also a fact that after being satisfied about the leakage the Cen tral Provident Fund Commissioner can celled the examination and ordered an in vestigation to find out the persons respon-

ble for the leakage and handed over **the** case to CBI; and

to Questions

(c) if so, the outcome of the investigation giving the detail of thei persons who had a hand in the leakage of the question papers and the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR), (a) Yes Sir.

- (b) Yes, Sir. Three papers were cancelled. Investigation was entrusted to the Crime Branch of Delhi Police.
- (c) The Police have, after investigation, closed the case on the ground that ho clue about the culprit could be ascertained despite best efforts.

सोनबरता को सीतामधी और मुज्जफरपुर ले जोडने के लिए सबक्षण

1823. श्री रजनी रंजन साहू: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने सोनवरसा को रेल-सेवाश्रों से सीतामढ़ी और मुजफ्फरपुर से जोड़ने के लिए पहले ही एक सर्वेक्षण कर लिया है; और
- (ख) यदि हां, तो इस योजना को ग्रभी तक कार्यान्त्रित न किए जाने के क्या कारण हैं ?

रेल मंद्रालय में राज्य संद्री (श्री मल्लिकार्जन): (क) जी हां।

(ख) संसाधनों की तंगी।

Fishery jetties in Orissa

1824. SHRI PRAVAT KUMAR SAMANTARAY:

SHRI SARADA MOHANTY: SHRI CHANDRA MOHAN SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposal **received** from the Government of Orissa to **have-**